

**Insolvency and Bankruptcy Board of India
(Press Release)**

**No. IBBI/PR/2022/34
1st September 2022**

Revision of fees applicable for Limited Insolvency Examination and Valuation Examinations.

The Insolvency and Bankruptcy Board of India, conducts Limited Insolvency Examination and Valuation Examinations in exercise of the powers conferred under the provisions of section 196(1)(a) of the Insolvency and Bankruptcy Code, 2016 and under Rule 5 of Companies (Registered Valuers and Valuation) Rules, 2017, respectively.

2. A fee of Rs. 1,500 + applicable GST, *i.e.*, Rs. 1,770 per enrolment is currently being charged for each of these examinations. It has been decided to revise the existing fee applicable for each enrolment on or after 1st October 2022 to Rs. 5,000 + applicable GST, *i.e.*, Rs. 5,900 for the Limited Insolvency Examination or Valuation Examinations.

3. Circular No. IBBI/EXAM/52/2022 dated 31st August 2022 issued in this regard is available at www.ibbi.gov.in.
